

SLP(C)No. 6460 OF 2001

ITEM No.206

Court No.10

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6460/2001

(From the judgement and order dated 08/11/2000 in CR 6484/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

NIRMALJIT SINGH

Petitioner (s)

VERSUS

JASDEV SINGH

Respondent (s)

(With prayer for interim relief and office report)
(For Final Disposal)

Date : 22/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P. SETHI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr.C.K.Sasi,Adv.(N.P.)

For Respondent (s) Ms. Anuradha Chakrabarty,Adv.(N.P.)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.
.SP2

No one appeared for the petitioner. The
special leave petition is dismissed on default of
appearance.

.SP1

(Rajesh Kumar)
PA to Addl. Registrar

(V.P. Tyagi)
Court Master